

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.  
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY

08.07.2020

MODIFIED CAUSE LIST

MORNING SESSION	AFTERNOON SESSION
<b>HEARING</b>	<b>ISSUES</b>
1. Crime 45/2020 NGPS	13.OS 477/2014
2. Crime 130/2019 TS Halli PS	14.OS 23/2018
3. OS 77/2013	15.OS 262/2018
4. OS 81/2014	
5. OS 237/2017	<b>ORDERS</b>
6. OS 171/2019	16.OS 247/2018
7. OS 235/2019	17.OS 289/2019
8. OS 151/2020	18.OS 85/2020
9. OS 152/2020	19.OS 147/2020
10.OS 159/2020 Venkatesh Vs. Anjinappa	20.OS 153/2020
<b>ARGUMENTS</b>	<u>HEARING</u>
11.CC 367/2009	21. OS 233/2017
12.OS 19/2012	

Hosakote

Dated: - 07.07.2020

*07/07/2020*  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note :**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.